

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th APRIL, 2024, 10:30 A.M.

CP (IB)/15/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Bank of Baroda Vs Tshering Pintso Bhutia
UNDER SECTION	U/s 95 of IBC, 2016

For Petitioner (s) :

For Respondent (s) :

RP : Mr. Sanjit Kumar Nayak, in person
Mr. Shaunak Mitra, Adv, for RP

ORDER

Ld. Resolution Professional Mr. Sanjit Kumar Nayak present in person. When list was called Ld. Counsel Mr. Shaunak Mitra appeared through VC on behalf of the Resolution Professional. However, subsequently when the matter was called for arguments Ld. Counsel did not appear. Matter adjourned to **02.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)